

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-02-2026

Date : 23.02.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
94/2026	23.02.2026	WP (C) - 5019/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
95/2026	23.02.2026	WP (C) - 5026/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	
96/2026	23.02.2026	WP (C) - 5078/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	
97/2026	23.02.2026	WP (C) - 5093/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
98/2026	23.02.2026	WP (C) - 5095/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	
99/2026	23.02.2026	ABLAPL-10892/2024	T BAG	C.O.		Order Dtd. 2026-02-17	
00/2026	23.02.2026	ABLAPL-1393/2026	B SINGH	C.O.		Order Dtd. 2026-02-17	
01/2026	23.02.2026	ABLAPL-1054/2026	S MOHANTY	C.O.		Order Dtd. 2026-02-18	BAIL-2
02/2026	23.02.2026	ABLAPL-1052/2026	SAMARENDRA MOHANTY	C.O.		Order Dtd. 2026-02-18	
03/2026	23.02.2026	WP (C) - 5096/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	
04/2026	23.02.2026	ABLAPL-1051/2026	B BARIK	C.O.		Order Dtd. 2026-02-18	BAIL-2
05/2026	23.02.2026	WP (C) - 5102/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
06/2026	23.02.2026	ABLAPL-1049/2026	J PRADHAN	C.O.		Order Dtd. 2026-02-18	
07/2026	23.02.2026	WP (C) -	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT

		5112/2026					BRANCH-
08/2026	23.02.2026	WP (C) - 5115/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
09/2026	23.02.2026	ABLAPL- 1048/2026	PC DASH	C.O.		Order Dtd. 2026-02-18	
10/2026	23.02.2026	WP (C) - 5119/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
11/2026	23.02.2026	ABLAPL- 1047/2026	J PRADHAN	C.O.		Order Dtd. 2026-02-18	
12/2026	23.02.2026	WP (C) - 5223/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-17	WRIT BRANCH-
13/2026	23.02.2026	ABLAPL- 1040/2026	J PRADHAN	C.O.		Order Dtd. 2026-02-18	
14/2026	23.02.2026	WP (C) - 5156/2026	RANJIT SAMAL	C.O.		Order Dtd. 2026-02-18	WRIT BRANCH-
15/2026	23.02.2026	ABLAPL- 1039/2026	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
16/2026	23.02.2026	WP (C) - 5200/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
17/2026	23.02.2026	WP (C) - 5216/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
18/2026	23.02.2026	WP (C) - 5217/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-3
19/2026	23.02.2026	WP (C) - 5218/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
20/2026	23.02.2026	ABLAPL- 1056/2026	BB ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
21/2026	23.02.2026	WP (C) - 5219/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
22/2026	23.02.2026	ABLAPL- 1306/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
23/2026	23.02.2026	WP (C) - 5222/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
24/2026	23.02.2026	ABLAPL- 1036/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	

25/2026	23.02.2026	ABLAPL-1034/2026	SS PATTANAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
26/2026	23.02.2026	ABLAPL-1032/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
27/2026	23.02.2026	WP (C) - 5225/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
28/2026	23.02.2026	ABLAPL-1030/2026	KK NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
29/2026	23.02.2026	WP (C) - 5226/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
30/2026	23.02.2026	ABLAPL-1029/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
31/2026	23.02.2026	ABLAPL-1028/2026	SK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2
32/2026	23.02.2026	WP (C) - 5227/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
33/2026	23.02.2026	ABLAPL-614/2026	SP SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
34/2026	23.02.2026	ABLAPL-601/2026	AK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-1
35/2026	23.02.2026	ABLAPL-396/2026	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
36/2026	23.02.2026	WP (C) - 5228/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
37/2026	23.02.2026	ABLAPL-1026/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	
38/2026	23.02.2026	WP (C) - 5231/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
39/2026	23.02.2026	ABLAPL-14775/2025	P PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	BAIL-2
40/2026	23.02.2026	WP (C) - 5233/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
41/2026	23.02.2026	ABLAPL-13115/2025	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
42/2026	23.02.2026	ABLAPL-1068/2026	DJ SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	

43/2026	23.02.2026	ABLAPL-1044/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
44/2026	23.02.2026	ABLAPL-665/2026	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
45/2026	23.02.2026	BLAPL-13983/2025	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
46/2026	23.02.2026	WP (C) - 5235/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
47/2026	23.02.2026	BLAPL-9672/2025	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
48/2026	23.02.2026	WP (C) - 5237/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
49/2026	23.02.2026	BLAPL-198/2026	NB MINZ	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
50/2026	23.02.2026	BLAPL-195/2026	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	BAIL-2
51/2026	23.02.2026	WP (C) - 5239/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
52/2026	23.02.2026	BLAPL-188/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD		
53/2026	23.02.2026	WP (C) - 5242/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
55/2026	23.02.2026	WP (C) - 5246/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
56/2026	23.02.2026	WP (C) - 5256/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
58/2026	23.02.2026	WP (C) - 5257/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
59/2026	23.02.2026	WP (C) - 5285/2026	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
61/2026	23.02.2026	WP (C) - 5260/2026	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
62/2026	23.02.2026	WP (C) - 32424/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-3
59/2026	23.02.2026	WP (C) - 32512/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-03-09	
70/2026	23.02.2026	WP (C) - 14382/2025	M NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-18	WRIT BRANCH-

74/2026	23.02.2026	ABLAPL-1013/2026	SWETAPADMA ROUTH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	
77/2026	23.02.2026	WP (C) - 5504/2026	N MUKHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	WRIT BRANCH (DIVISION BENCH-3
78/2026	23.02.2026	WP (C) - 5376/2026	T SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	WRIT BRANCH-
79/2026	23.02.2026	WP (C) - 22861/2024	PRAVAT CHANDRA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-18	
80/2026	23.02.2026	WP (C) - 5719/2026	S N GAYA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-20	
81/2026	23.02.2026	CRLREV-17/2005	P K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	CRIMINAL REVISION
82/2026	23.02.2026	WP (C) - 35738/2021	B N SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	WRIT BRANCH-
83/2026	23.02.2026	CMP-261/2026	B MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	
84/2026	23.02.2026	WP (C) - 3474/2026	U. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	
85/2026	23.02.2026	WP (C) - 3781/2026	U. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	
86/2026	23.02.2026	WP (C) - 33320/2024	ACHYUTANANDA PATTANAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-20	
87/2026	23.02.2026	MA-96/1994	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2026-04-08	MISC. APPEAL SEC.
88/2026	23.02.2026	WP (C) - 5643/2026	A. K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2026-02-20	
89/2026	23.02.2026	WP (C) - 9689/2025	B DAS	C.O.	COURT NO. 20	Order Dtd. 2025-07-29	WRIT BRANCH-
90/2026	23.02.2026	WP (C) - 33699/2025	B DAS	C.O.	COURT NO. 20	Order Dtd. 2026-02-18	WRIT BRANCH-
91/2026	23.02.2026	WP (C) - 4964/2026	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3
92/2026	23.02.2026	WP (C) - 35141/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	
93/2026	23.02.2026	WP (C) - 35399/2025	S. GUPTA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-

95/2026	23.02.2026	WP (C) - 5509/2026	B K MOHARANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISI BENCH-3
96/2026	23.02.2026	WP (C) - 5271/2026	R. K. PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	WRIT BRANCH (DIVISI BENCH-1
97/2026	23.02.2026	WP (C) - 3575/2026	T SWAIN	C.O.	COURT NO. 1		
98/2026	23.02.2026	WP (C) - 26749/2025	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	WRIT BRANCH-
99/2026	23.02.2026	WP (C) - 34843/2025	T. SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-
100/2026	23.02.2026	WP (C) - 27590/2021	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-02-19	WRIT BRANCH-
101/2026	23.02.2026	WP (C) - 4950/2026	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
102/2026	23.02.2026	WP (C) - 5454/2026	U. P. BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
103/2026	23.02.2026	WP (C) - 5471/2026	K. C. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
104/2026	23.02.2026	WP (C) - 3620/2026	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	
105/2026	23.02.2026	WP (C) - 4822/2026	R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
106/2026	23.02.2026	CMP- 328/2026	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
107/2026	23.02.2026	WP (C) - 7771/2021	J R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
108/2026	23.02.2026	WP (C) - 4958/2026	C. RANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	WRIT BRANCH (DIVISI BENCH-2
109/2026	23.02.2026	CRLA- 521/2025	S.R.BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-04-06	
110/2026	23.02.2026	WP (C) - 1509/2026	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2026-02-19	WRIT BRANCH-
111/2026	23.02.2026	CONTC- 1847/2025	M.R.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2026-02-19	
112/2026	23.02.2026	WP (C) - 20241/2020	P K DASH	C.O.	COURT NO. 1	Order Dtd. 2025-11-27	WRIT BRANCH-

18/2026	23.02.2026	WP (C) - 5158/2026	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-
19/2026	23.02.2026	WP (C) - 5154/2026	R. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-
20/2026	23.02.2026	CONTC- 5930/2025	P.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	
21/2026	23.02.2026	CRLMP- 1734/2025	C.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-15	
22/2026	23.02.2026	WP (C) - 2474/2026	L. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
23/2026	23.02.2026	CMP- 331/2026	A.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
24/2026	23.02.2026	WP (C) - 5260/2026	S. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	WRIT BRANCH-
25/2026	23.02.2026	CMP- 326/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10	
26/2026	23.02.2026	WP (C) - 1000/2015	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
27/2026	23.02.2026	CMP- 2082/2025	A.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	
28/2026	23.02.2026	WP (C) - 4065/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	
29/2026	23.02.2026	CMP- 2082/2025	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	
30/2026	23.02.2026	WP (C) - 5249/2026	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
31/2026	23.02.2026	CMP- 2082/2025	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	
32/2026	23.02.2026	WP (C) - 5263/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-
33/2026	23.02.2026	OJC- 12904/2000	N C SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
34/2026	23.02.2026	WP (C) - 5517/2026	L. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-
35/2026	23.02.2026	WP (C) - 5614/2026	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-

36/2026	23.02.2026	OJC-12904/2000	R K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
37/2026	23.02.2026	WP(C) - 2043/2026	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH (DIVISION BENCH-3
38/2026	23.02.2026	WP(C) - 6638/2024	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
39/2026	23.02.2026	WP(C) - 3593/2026	R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-04-06	WRIT BRANCH-
40/2026	23.02.2026	WP(C) - 35589/2023	G C JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-20	WRIT BRANCH-
41/2026	23.02.2026	WP(C) - 15043/2023	A K SRICHRAN	C.O.	COURT NO. 23	Order Dtd. 2026-02-20	WRIT BRANCH-
42/2026	23.02.2026	CRLMA-5/2026	M.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-19	
43/2026	23.02.2026	ADMLS-6/2025	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-18	CIVIL REVISION
44/2026	23.02.2026	ADMLS-7/2025	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-18	CIVIL REVISION
45/2026	23.02.2026	WP(C) - 32030/2022	S MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-18	WRIT BRANCH-
46/2026	23.02.2026	CONTC-401/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-19	CONTEMPT
47/2026	23.02.2026	WP(C) - 15191/2022	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-18	WRIT BRANCH-
48/2026	23.02.2026	CONTC-401/2026	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-19	CONTEMPT
49/2026	23.02.2026	WP(C) - 7786/2021	S DASH	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	WRIT BRANCH-
50/2026	23.02.2026	WP(C) - 33825/2025	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	WRIT BRANCH-
51/2026	23.02.2026	WP(C) - 23436/2025	MANAS RANJAN DHAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	
52/2026	23.02.2026	BLAPL-952/2026	SR PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	
53/2026	23.02.2026	BLAPL-173/2026	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	BAIL-2
54/2026	23.02.2026	WP(C) - 39213/2021	S S PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-02-18	WRIT BRANCH-
55/2026	23.02.2026	BLAPL-	NK ROUT	C.O.	COURT NO.	Order Dtd. 2026-02-17	

		1101/2026			6		
56/2026	23.02.2026	BLAPL-174/2026	MK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-19	
57/2026	23.02.2026	WP (C) - 5510/2026	B K MOHARANA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-
58/2026	23.02.2026	WP (C) - 5622/2018	S K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-
59/2026	23.02.2026	WP (C) - 20587/2017	K K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
55/2026	23.02.2026	WP (C) - 300/2017	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
56/2026	23.02.2026	WP (C) - 3291/2026	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
58/2026	23.02.2026	WP (C) - 5479/2026	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
59/2026	23.02.2026	WP (C) - 5496/2026	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-
71/2026	23.02.2026	WA-2382/2024	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	
72/2026	23.02.2026	WP (C) - 975/2026	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
74/2026	23.02.2026	WP (C) - 948/2026	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-
75/2026	23.02.2026	WP (C) - 960/2026	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	WRIT BRANCH-
78/2026	23.02.2026	WP (C) - 964/2026	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
81/2026	23.02.2026	WP (C) - 965/2026	Y DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-19	
85/2026	23.02.2026	ABLAPL-561/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	BAIL-1
90/2026	23.02.2026	WP (C) - 13942/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
92/2026	23.02.2026	WP (C) - 13942/2025	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
93/2026	23.02.2026	WP (C) - 25571/2024	S K SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	

04/2026	23.02.2026	WP (C) - 14900/2025	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-
06/2026	23.02.2026	CRLA- 417/2023	A KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	CRIMINA APPEAL
08/2026	23.02.2026	CRLA- 504/2024	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	CRIMINA APPEAL
03/2026	23.02.2026	ABLAPL- 777/2026	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-05	BAIL-1
04/2026	23.02.2026	ABLAPL- 8596/2024	HK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17	
06/2026	23.02.2026	ABLAPL- 11126/2024	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	BAIL-2
07/2026	23.02.2026	ABLAPL- 1058/2026	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	BAIL-2
08/2026	23.02.2026	ABLAPL- 14846/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	
09/2026	23.02.2026	WP (C) - 15695/2019	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-03-20	WRIT BRANCH-
10/2026	23.02.2026	ABLAPL- 14923/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-18	
11/2026	23.02.2026	ABLAPL- 407/2026	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
12/2026	23.02.2026	ABLAPL- 430/2026	A PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
13/2026	23.02.2026	ABLAPL- 1060/2026	SAPAN KUMAR LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	BAIL-2
14/2026	23.02.2026	ABLAPL- 1078/2026	SAPAN KUMAR LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
15/2026	23.02.2026	RSA- 209/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	SECOND APPEAL
16/2026	23.02.2026	ABLAPL- 203/2026	HK BHOL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
19/2026	23.02.2026	ABLAPL- 592/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	
20/2026	23.02.2026	ABLAPL- 14787/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
21/2026	23.02.2026	ABLAPL- 8477/2025	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	BAIL-1
23/2026	23.02.2026	ABLAPL-	MR SAHOO	C.O.	COURT NO.	Order Dtd. 2026-02-18	

		8423/2025			3 OLD		
24/2026	23.02.2026	ABLAPL-7323/2025	D SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
25/2026	23.02.2026	CMP-1030/2023	J DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
26/2026	23.02.2026	WP(C) - 663/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
28/2026	23.02.2026	WP(C) - 36363/2025	B K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
29/2026	23.02.2026	WP(C) - 5197/2026	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
30/2026	23.02.2026	RSA-273/2023	M BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	SECOND APPEAL
31/2026	23.02.2026	CMP-2041/2025	R. MALLICK	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	
32/2026	23.02.2026	WP(C) - 5325/2026	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
33/2026	23.02.2026	CRLA-429/2015	D BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL
35/2026	23.02.2026	WP(C) - 5323/2026	D. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
37/2026	23.02.2026	WP(C) - 34926/2023	K R SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-08	WRIT BRANCH (DIVISION BENCH-1)
38/2026	23.02.2026	WP(C) - 4316/2026	R. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)
41/2026	23.02.2026	CRLA-643/2025	M. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	
42/2026	23.02.2026	CRLA-541/2024	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL
46/2026	23.02.2026	MACA-332/2025	A.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2026-02-20	MISC. APPEAL SEC.
47/2026	23.02.2026	CRLMC-566/2026	C.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2026-02-20	
48/2026	23.02.2026	CRLA-175/2026	K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-26	CRIMINAL APPEAL
49/2026	23.02.2026	CRLMC-580/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-20	
50/2026	23.02.2026	CRLMC-	J.PRADHAN	C.O.	COURT NO.	Order Dtd. 2026-03-18	

		573/2026			6		
51/2026	23.02.2026	CRLMC-534/2026	S.K.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-20	
53/2026	23.02.2026	CMP-315/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
54/2026	23.02.2026	WP (C) - 5309/2026	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-
55/2026	23.02.2026	WP (C) - 36392/2025	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-
56/2026	23.02.2026	WP (C) - 3993/2026	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	
57/2026	23.02.2026	WP (C) - 5647/2026	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-
58/2026	23.02.2026	WP (C) - 35460/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17	
59/2026	23.02.2026	ABLAPL-808/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	
60/2026	23.02.2026	ABLAPL-1898/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-20	
61/2026	23.02.2026	ABLAPL-1024/2026	S PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2
62/2026	23.02.2026	ABLAPL-286/2026	A PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-20	
63/2026	23.02.2026	ABLAPL-197/2026	HK MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	BAIL-2
70/2026	23.02.2026	CMP-171/2026	L. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
73/2026	23.02.2026	ABLAPL-1898/2026	R. K. PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-17	
81/2026	23.02.2026	WP (C) - 33379/2022	C R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-
84/2026	23.02.2026	RSA-564/2023	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-19	SECOND APPEAL
88/2026	23.02.2026	WA-3353/2024	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	
92/2026	23.02.2026	RPFAM-269/2025	T K NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-03-23	
94/2026	23.02.2026	CRLMC-551/2026	S.DEVI	C.O.	COURT NO. 16	Order Dtd. 2026-02-20	
95/2026	23.02.2026	CRLMP-	BICHITRA	C.O.	COURT NO.	Order Dtd. 2026-02-20	

		180/2026	NARAYANA SATAPATHY		16		
06/2026	23.02.2026	WP (C) - 21368/2020	R C MUDULI	C.O.	COURT NO. 16	Order Dtd. 2026-02-17	WRIT BRANCH-
08/2026	23.02.2026	WP (C) - 21366/2020	R C MUDULI	C.O.	COURT NO. 16	Order Dtd. 2026-02-17	WRIT BRANCH-
02/2026	23.02.2026	WP (C) - 39145/2023	K K NATH	C.O.	COURT NO. 16	Order Dtd. 2026-02-12	WRIT BRANCH-
04/2026	23.02.2026	WP (C) - 31223/2024	N D TRIPAHY	C.O.	COURT NO. 16	Order Dtd. 2026-02-12	WRIT BRANCH-
05/2026	23.02.2026	WA- 2143/2024	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2026-02-02	
06/2026	23.02.2026	WA- 853/2023	C R NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-02-02	WRIT APPEAL
07/2026	23.02.2026	WP (C) - 2427/2023	B.K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2023-02-08	WRIT BRANCH (DIVISION BENCH-3
10/2026	23.02.2026	WA- 2433/2024	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-02-02	
12/2026	23.02.2026	WA- 2430/2024	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-02-02	
13/2026	23.02.2026	WP (C) - 5613/2026	M. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
19/2026	23.02.2026	WP (C) - 16395/2012	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-
20/2026	23.02.2026	WP (C) - 16395/2012	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-
21/2026	23.02.2026	WP (C) - 16395/2012	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-
22/2026	23.02.2026	WP (C) - 6730/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-
25/2026	23.02.2026	FAO- 483/2014	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17	MISC. APPEAL SEC.
29/2026	23.02.2026	WP (C) - 3378/2026	P. NAYAK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-
31/2026	23.02.2026	WP (C) - 3509/2026	P. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2026-03-13	WRIT BRANCH-
33/2026	23.02.2026	WP (C) -	G. B. PARIDA	C.O.	COURT NO.	Order Dtd. 2026-05-08	

		2419/2026			20		
37/2026	23.02.2026	WP (C) - 1868/2026	U. P. BAG	C.O.	COURT NO. 20	Order Dtd. 2026-02-19	
38/2026	23.02.2026	WA- 2430/2024	K C BHUYAN	C.O.	COURT NO. 20	Order Dtd. 2026-02-02	
40/2026	23.02.2026	CRLA- 653/2021	M K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINA APPEAL
42/2026	23.02.2026	CRA- 124/2001	S K DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	CRIMINA APPEAL
44/2026	23.02.2026	CRLMC- 523/2026	A MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-18	
45/2026	23.02.2026	WP (C) - 5220/2026	D. K. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-20	
47/2026	23.02.2026	WP (C) - 5519/2026	K. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-04-17	WRIT BRANCH-
54/2026	23.02.2026	CRLMC- 548/2026	PRIYA RANJAN SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-02-20	
56/2026	23.02.2026	WP (C) - 4887/2026	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-20	WRIT BRANCH-
57/2026	23.02.2026	CMP- 2133/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-12	
59/2026	23.02.2026	WP (C) - 5065/2026	R. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-
60/2026	23.02.2026	WP (C) - 5638/2026	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	WRIT BRANCH-
61/2026	23.02.2026	CONTC- 6013/2025	G.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-06	CONTEMP
62/2026	23.02.2026	BLAPL- 645/2026	LAXMI CHARAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2026-02-23	BAIL-1
63/2026	23.02.2026	ABLAPL- 75/2026	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-20	
71/2026	23.02.2026	FAO- 57/2026	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-04-10	MISC. APPEAL SEC.
74/2026	23.02.2026	CONTC- 3856/2025	GAGAN BIHARI SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-02-19	
83/2026	23.02.2026	WP (C) - 4098/2026	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-20	

06/2026	23.02.2026	WP (C) - 5976/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH-
54/2026	23.02.2026	WP (C) - 849/2026	MANASWINI BISWAL	GENERAL		Order Dtd. 2026-02-09	
57/2026	23.02.2026	WP (C) - 34449/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-09	WRIT BRANCH-
50/2026	23.02.2026	WP (C) - 16834/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-17	WRIT BRANCH-
53/2026	23.02.2026	ABLAPL- 10892/2024	JITENDRA KUMAR PANDA	GENERAL		Order Dtd. 2026-02-17	
54/2026	23.02.2026	RSA- 69/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-20	SECOND APPEAL
55/2026	23.02.2026	WP (C) - 1649/2023	NIRVIK SAMANTARAYA	GENERAL		Petition	WRIT BRANCH-
56/2026	23.02.2026	WP (C) - 3611/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-
57/2026	23.02.2026	WP (C) - 14260/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-06-21	WRIT BRANCH-
58/2026	23.02.2026	WP (C) - 38828/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-15	WRIT BRANCH-
71/2026	23.02.2026	WP (C) - 7281/2018	NIRVIK SAMANTARAYA	GENERAL		Judgement Dtd. 2022-06-24	WRIT BRANCH-
72/2026	23.02.2026	WP (C) - 1649/2023	NIRVIK SAMANTARAYA	GENERAL		Judgement Dtd. 2023-01-25	WRIT BRANCH-
73/2026	23.02.2026	WP (C) - 23545/2022	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-
75/2026	23.02.2026	WP (C) - 23545/2022	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2022-10-28	WRIT BRANCH-
76/2026	23.02.2026	WPCRL- 120/2025	KHAGESWAR BEHERA	GENERAL		Petition	
94/2026	23.02.2026	ABLAPL- 2194/2026	DEBA KUMAR RATH	GENERAL		Entire Brief	BAIL-2
99/2026	23.02.2026	WPCRL- 806/2010	SANTILATA SAHOO	GENERAL		Entire Document	
03/2026	23.02.2026	BLAPL- 3544/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2026-01-27	BAIL-2
06/2026	23.02.2026	WP (C) - 849/2026	MANASWINI BISWAL	GENERAL		Petition	

10/2026	23.02.2026	WP (C) - 30676/2025	AKHAND	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH (DIVISI BENCH-1
17/2026	23.02.2026	ABLAPL- 13890/2025	ANKIT MISHRA	GENERAL		Order Dtd. 2026-02-04	
50/2026	23.02.2026	WA- 302/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 9999-12-31	
51/2026	23.02.2026	WP (C) - 5626/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	
52/2026	23.02.2026	WP (C) - 5624/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
53/2026	23.02.2026	WP (C) - 5547/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	
54/2026	23.02.2026	WP (C) - 5545/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH (DIVISI BENCH-3
57/2026	23.02.2026	WP (C) - 5546/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	
70/2026	23.02.2026	RVWPET- 472/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-20	CIVIL REVISION
73/2026	23.02.2026	WP (C) - 5632/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
76/2026	23.02.2026	WP (C) - 5543/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
80/2026	23.02.2026	CMP- 293/2026	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2026-02-20	
84/2026	23.02.2026	WP (C) - 4657/2026	MANAS PATI	GENERAL		Order Dtd. 2026-02-19	
88/2026	23.02.2026	WP (C) - 4676/2026	MANAS PATI	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-
91/2026	23.02.2026	WP (C) - 5607/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-19	WRIT BRANCH-
95/2026	23.02.2026	WP (C) - 5553/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
97/2026	23.02.2026	WP (C) - 5556/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-20	
99/2026	23.02.2026	WP (C) - 5620/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-

00/2026	23.02.2026	ABLAPL-3771/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2026-02-19	
01/2026	23.02.2026	WP (C) - 5625/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
02/2026	23.02.2026	WP (C) - 5639/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
05/2026	23.02.2026	WP (C) - 27070/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-19	WRIT BRANCH-
08/2026	23.02.2026	WP (C) - 14260/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-06-21	WRIT BRANCH-
07/2026	23.02.2026	WP (C) - 1756/2022	SOBHAKAR NAIK	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-
52/2026	23.02.2026	CRLA-155/2025	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-02-20	CRIMINAL APPEAL
54/2026	23.02.2026	CRLA-504/2024	SMRUTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-13	CRIMINAL APPEAL
55/2026	23.02.2026	BLAPL-12099/2025	SMRUTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-09	
57/2026	23.02.2026	CRLMP-1239/2025	UPENDRA TRIPATHY	GENERAL		Order Dtd. 2025-10-16	
58/2026	23.02.2026	WP (C) - 16770/2019	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
59/2026	23.02.2026	WP (C) - 16766/2019	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
71/2026	23.02.2026	WP (C) - 16768/2019	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
72/2026	23.02.2026	BLAPL-9745/2025	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2026-02-23	BAIL-2
74/2026	23.02.2026	WP (C) - 16765/2019	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
75/2026	23.02.2026	WP (C) - 18020/2019	PURNA CHANDRA SETHI	GENERAL		Order Dtd. 2025-04-05	WRIT BRANCH-
85/2026	23.02.2026	WP (C) - 34550/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-19	
46/2026	23.02.2026	MATA-353/2023	SHAKTI PRASAD PANDA	GENERAL		Entire Document	FIRST APPEAL

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58/2026	23.02.2026	BLAPL-64/2026	NRUSINGHA NANDA MAHAPATRA	GENERAL		Order Dtd. 2026-02-23	
77/2026	23.02.2026	WP (C) - 4047/2023	A B MALLICK	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
79/2026	23.02.2026	CMP-552/2023	P K RATH	GENERAL		Order Dtd. 2023-08-18	WRIT BRANCH-
82/2026	23.02.2026	WP (C) - 7145/2007	N K SATAPATHY	GENERAL		Order Dtd. 2007-12-07 Petition, Annexure,	
83/2026	23.02.2026	CMAPL-97/2024	G K TRIPATHY	GENERAL		Order Dtd. 2025-06-25	
86/2026	23.02.2026	WP (C) - 17562/2015	G K SHARMA	GENERAL		Order Dtd. 2025-06-23	WRIT BRANCH-
87/2026	23.02.2026	RSA-153/2022	D NAYAK	GENERAL		Order Dtd. 2025-01-06 Appeal memo, Annexure,	SECOND APPEAL
89/2026	23.02.2026	WP (C) - 4136/2009	J P KAR	GENERAL		Order Dtd. 2018-07-20	
97/2026	23.02.2026	CMP-1274/2018	P K JENA	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure, Misc. case,	WRIT BRANCH-
122/2026	23.02.2026	WP (C) - 10287/2017	P K JENA	GENERAL		Order Dtd. 2017-06-07 Petition, Annexure, Misc. case,	WRIT BRANCH-
134/2026	23.02.2026	CRLMP-152/2026	P K MISHRA	GENERAL		Order Dtd. 2026-02-20	
136/2026	23.02.2026	WP (C) - 1456/2026	P K MISHRA	GENERAL		Order Dtd. 2026-02-20	
139/2026	23.02.2026	CRLMC-541/2026	S DAS	GENERAL		Order Dtd. 2026-02-20	
140/2026	23.02.2026	WP (C) - 2657/2026	K C PANDA	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-
143/2026	23.02.2026	CRLMC-4876/2025	J P KAR	GENERAL		Order Dtd. 2025-12-10	
144/2026	23.02.2026	WP (C) - 4776/2026	J D MUDULI	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
145/2026	23.02.2026	CRLMC-4351/2025	J P KAR	GENERAL		Order Dtd. 2025-10-24	
146/2026	23.02.2026	WP (C) - 5260/2026	J P KAR	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-
147/2026	23.02.2026	WP (C) - 18260/2015	D K BEHERA	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-

77/2026	23.02.2026	WP (C) - 7673/2013	B S SWAIN	GENERAL		Order Dtd. 2015-04-09	
78/2026	23.02.2026	WP (C) - 7676/2013	B L SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-
79/2026	23.02.2026	WP (C) - 12042/2016	S DAS	GENERAL		Order Dtd. 2019-12-14 Petition,Annexure,Entire Order,	WRIT BRANCH-
80/2026	23.02.2026	WP (C) - 11569/2005	S BARIK	GENERAL		Order Dtd. 2022-10-27	WRIT BRANCH-
82/2026	23.02.2026	OJC- 2816/2000	S BARIK	GENERAL		Order Dtd. 2015-02-20	
83/2026	23.02.2026	WP (C) - 4566/2017	S C DAS	GENERAL		Order Dtd. 2018-01-09	
85/2026	23.02.2026	WP (C) - 4565/2017	S C DAS	GENERAL		Order Dtd. 2018-01-09 Petition,Annexure,	
86/2026	23.02.2026	WP (C) - 4565/2017	S C DAS	GENERAL		Order Dtd. 2018-01-09 Petition,Annexure,	
87/2026	23.02.2026	WA- 527/2018	S C DAS	GENERAL		Order Dtd. 2022-11-03 Petition,Annexure,	WRIT APPEAL
89/2026	23.02.2026	WA- 527/2018	S C DAS	GENERAL		Order Dtd. 2022-11-03	WRIT APPEAL
90/2026	23.02.2026	WA- 538/2018	S C DAS	GENERAL		Order Dtd. 2022-11-03 Petition,Annexure,	WRIT APPEAL
91/2026	23.02.2026	WA- 538/2018	S C DAS	GENERAL		Order Dtd. 2022-11-03	WRIT APPEAL
93/2026	23.02.2026	WP (C) - 4566/2017	S C DAS	GENERAL		Order Dtd. 2018-01-09 Petition,Annexure,	
97/2026	23.02.2026	ABLAPL- 8933/2018	T MISHRA	GENERAL		Order Dtd. 2020-08-19	BAIL-1
99/2026	23.02.2026	CRLA- 195/2026	J P KAR	GENERAL		Order Dtd. 2026-02-23	
00/2026	23.02.2026	WP (C) - 30290/2024	J P KAR	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-
01/2026	23.02.2026	WP (C) - 30279/2024	J P KAR	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-
03/2026	23.02.2026	WP (C) - 30274/2024	J P KAR	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-
08/2026	23.02.2026	BLAPL- 10967/2025	C SAHU	GENERAL		Order Dtd. 2025-11-18	BAIL-2
09/2026	23.02.2026	MACA- 678/2024	R K ROUT	GENERAL		Order Dtd. 2025-09-13	MISC. APPEAL SEC.

1/2026	23.02.2026	MACA-679/2024	R K ROUT	GENERAL		Order Dtd. 2025-09-13	MISC. APPEAL SEC.
4/2026	23.02.2026	CRLMP-73/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-20	
5/2026	23.02.2026	MATA-244/2024	A K BEHERA	GENERAL		Order Dtd. 2025-07-25	FIRST APPEAL
6/2026	23.02.2026	WP (C) - 291/2026	B R SENAPATI	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-
7/2026	23.02.2026	BLAPL-3420/2024	A. K. MOHANTY	GENERAL		Order Dtd. 2024-08-06Seizure List,Commissioner Report,F.i.r,Acused Statement,	
8/2026	23.02.2026	CRLMC-1259/2025	SULTAN	GENERAL		Order Dtd. 2025-03-28	
3/2026	23.02.2026	CRLA-31/2025	D K BEHERA	GENERAL		Order Dtd. 2026-02-09	
4/2026	23.02.2026	CRLA-31/2025	D K BEHERA	GENERAL		Order Dtd. 2026-02-09	
6/2026	23.02.2026	CRLREV-733/2025	R SETHI	GENERAL		Order Dtd. 2026-01-08	
7/2026	23.02.2026	CMP-1065/2025	S C BISWAL	GENERAL		Order Dtd. 2025-12-02	
8/2026	23.02.2026	WP (C) - 26188/2025	S M DHAL	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-3
30/2026	23.02.2026	WP (C) - 2489/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
32/2026	23.02.2026	WP (C) - 2486/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-02-20	
34/2026	23.02.2026	CMP-348/2026	P K DAS	GENERAL		Order Dtd. 2026-02-23	
36/2026	23.02.2026	CRLMP-150/2026	D K NAIK	GENERAL		Order Dtd. 2026-02-13	
39/2026	23.02.2026	WP (C) - 5315/2026	S K PARIDA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-
41/2026	23.02.2026	RSA-393/2024	R K MOHAPATRA	GENERAL		Order Dtd. 2026-02-20	
43/2026	23.02.2026	CRLA-1080/2025	B K SAHOO	GENERAL		Order Dtd. 2026-01-15	
48/2026	23.02.2026	BLAPL-9180/2025	H DAS	GENERAL		PetitionAnnexure,	
49/2026	23.02.2026	BLAPL-9180/2025	H DAS	GENERAL		PetitionAnnexure,	
50/2026	23.02.2026	BLAPL-9180/2025	H DAS	GENERAL		PetitionAnnexure,	

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52/2026	23.02.2026	BLAPL-11566/2025	H DAS	GENERAL		PetitionAnnexure,	BAIL-2
53/2026	23.02.2026	BLAPL-11566/2025	H DAS	GENERAL		PetitionAnnexure,	BAIL-2
54/2026	23.02.2026	WP (C) - 31945/2011	P C MOHANTY	GENERAL		Order Dtd. 2018-05-07Petition,Annexure,	
55/2026	23.02.2026	WP (C) - 18751/2015	N ROUT	GENERAL		Order Dtd. 2015-10-16Petition,Annexure,	
56/2026	23.02.2026	WP (C) - 16643/2024	K SUAR	GENERAL		Order Dtd. 2024-07-19Petition,	WRIT BRANCH-
57/2026	23.02.2026	WP (C) - 3687/2002	J RANI	GENERAL		Order Dtd. 2021-10-27Petition,Annexure,	WRIT BRANCH (DIVISI BENCH)
58/2026	23.02.2026	WP (C) - 31945/2011	P C MOHANTY	GENERAL		Order Dtd. 2018-05-07Petition,Annexure,	
59/2026	23.02.2026	WP (C) - 15965/2022	D BISWAL	GENERAL		Order Dtd. 2025-11-25	WRIT BRANCH-
60/2026	23.02.2026	WP (C) - 633/2014	S C CHOUDHURY	GENERAL		Order Dtd. 2014-03-10Petition,Annexure,	
72/2026	23.02.2026	ABLAPL-340/2025	R. PANDA	GENERAL		Order Dtd. 2025-03-27	
73/2026	23.02.2026	WP (C) - 12876/2022	P K MOHANTY	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-
75/2026	23.02.2026	RSA-258/2017	A K JATI	GENERAL		Order Dtd. 2025-03-12Petition,Annexure,	SECOND APPEAL
76/2026	23.02.2026	CRLMC-1264/2016	P K SWAIN	GENERAL		Order Dtd. 2026-01-29	CRIMINAL MISC
77/2026	23.02.2026	WP (C) - 19337/2022	A PANDA	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-
78/2026	23.02.2026	WP (C) - 8816/2017	P K MOHANTY	GENERAL		Order Dtd. 2023-01-18	WRIT BRANCH-
79/2026	23.02.2026	OJC-12223/2001	J KAMILA	GENERAL		Entire Order	WRIT BRANCH-
80/2026	23.02.2026	RSA-286/2003	A SUNDARAY	GENERAL		Appealmemo	SECOND APPEAL
81/2026	23.02.2026	WP (C) -	R K BARIK	GENERAL		Order Dtd. 2026-01-12	WRIT

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32/2026	23.02.2026	OJC- 3306/1986	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	
34/2026	23.02.2026	BLAPL- 9569/2025	SOMNATH DAS	GENERAL		Order Dtd. 2026-02-17	BAIL-1
35/2026	23.02.2026	WP (C) - 19830/2025	B SAHOO	GENERAL		Order Dtd. 2026-02-19	
36/2026	23.02.2026	WP (C) - 4362/2026	P N NAYAK	GENERAL		Order Dtd. 2026-02- 18Petition,Annexure,	WRIT BRANCH-
37/2026	23.02.2026	CRLMC- 561/2026	T K BARIK	GENERAL		Order Dtd. 2026-04-10	
38/2026	23.02.2026	CMP- 297/2026	T K BARIK	GENERAL		Order Dtd. 2026-02-23	
39/2026	23.02.2026	CRLMC- 5481/2025	B P TANGA	GENERAL		Order Dtd. 2026-02- 20Petition,Annexure,	
40/2026	23.02.2026	WP (C) - 35457/2025	N K ROUT	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-
41/2026	23.02.2026	BLAPL- 4381/2025	P BEHERA	GENERAL		Order Dtd. 2026-02-23	
42/2026	23.02.2026	WP (C) - 5421/2026	P C DAS	GENERAL		Order Dtd. 2026-04-02	
43/2026	23.02.2026	WP (C) - 28938/2025	B BEHERA	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-
44/2026	23.02.2026	WP (C) - 25955/2025	I PANDA	GENERAL		Order Dtd. 2026-01-08	
45/2026	23.02.2026	BLAPL- 11794/2025	S C DASH	GENERAL		Order Dtd. 2026-02-09	BAIL-2

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